

11

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/219/ (IB)/2017
NAME OF THE PETITIONER(S) : THINK CAPITAL PVT LTD
NAME OF THE RESPONDENT(S) : GANGOTRI TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	H. KARTHICK SESHADRI v. Hari Kumar	Counsel for Respondents	v. Hari Kumar
	R. VIDHYA SHANKAR	ADV. for Petitioner	R. Vidhya Shankar

ORDER

Shri R Vidhyashankar, counsel for petitioner present. Shi R Hari Kumar, counsel for respondent present. Counsel for petitioner prayed time for complying with the directions of the order of this Tribunal dated 6.6.2017. Counsel for respondents sought time for his submission. Pu up on 03.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)